NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO: 48(ND)08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: Manoj Kuamr Gupta V/s.M/s. Rajesh Buildcon & Infras. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	ON R	EPRESENTATIO	ON SI	GNATURE
1-	Lidu R	al siple	Adr	R6,7.8,		Endely
2.	Sangram Mc Tal	Patnaik, Adv		R 189-5		Johna
4.		HAR WAL , Ad			○ 25	
5.		KAUR, Ad		eh'h'oneus) All	am

ORDER

It is clarified by the Ld. Counsels in this case that no settlement is possible. In view of the same they prayed for a final disposal of the case.

- 2. A connected matter is pending in Court I. The parties shall intend to take necessary steps for transfer of both the cases to one Court.
- 3. To come up on 28.11.2016.

(Ina Malhotra) Member Judicial